

S.No.41

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

Company Appeal 15/2023
u/s. 252 of Companies Act, 2013

IN THE MATTER OF:

Mr. Ramesh Vaddi

...Petitioner

VS

ROC

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel for the Company Petitioner and the Assistant Registrar of Companies present. Heard both sides, final report filed. For orders, call on 05.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)